

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2301
ANSWERED ON:08.12.2005
AGREEMENT WITH USA AND QATAR
Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has approached USA to allow Air India to pick up passengers from London en-route to USA;
- (b) if so, the details thereof;
- (c) whether the Indian Government also proposes to have any first set of landing right agreements with the Government of Qatar; and
- (d) if so, the details thereof including the details of additional frequencies and additional passenger capacities?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): As per the Air Services Agreement signed between India and USA on 14th April, 2005, the designated airlines of both sides could utilize unlimited traffic rights from all intermediate and to all beyond points. Air India is operating on London/New York and London/Chicago route by operating 7 and 3 services/week respectively by utilizing traffic rights in London.

(c) and (d): As per the existing Air Services Agreement between India and Qatar, two new routes viz. Delhi and Nagpur have been granted to the designated airlines of Qatar. Also, an additional capacity of 2500 seats/week has been agreed to for the designated airlines of both sides.